

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 618
178/241- 242/ND/2021

IN THE MATTER OF:
Mr. Vashisht Rai Sharma

...**APPLICANT**

Vs.

M/s. Kuiper Bio Matrix Pvt. Ltd. and Ors.

...**RESPONDENT**

Section
U/s 241-242

Order delivered on 18.05.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Milan Negi and Mr. Nikhil
Kumar, Advs.

For the Respondent

:Mr. Karan Luthra, Adv. for R1 to
R3.

ORDER

With the consent of the parties, matter is adjourned to be listed on
05.06.2023 for arguments on the issue of maintainability. List the matter
high on board.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)